

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No. 424  
IA/4981/ND/2023, IA/6688/ND/2023 IN  
IB/1526/ND/2019

**IN THE MATTER OF:**

Amritvani Exim Pvt Ltd	...	Applicant
Versus		
Ajanta Offset and Packaging Ltd	...	Respondent

**Under Section 7 of IBC, 2016.**

**Order delivered on 26.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Dhruva Vig, Adv. Shashwat Parihar in IA No.  
4981/2023  
For the Respondent :  
For the RP : Adv. Abhishek Parmar

**HYBRID HEARING (PHYSICAL & VC)**  
**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **20.05.2024**.

**Sd/-**  
**(Court Officer)**